

Shri Sham Lal Saraf (Jammu and Kashmir): Sir, my vote, which is for 'Noes', has not been correctly recorded.

Shri H. C. Linga Reddy (Chikballapur): Similarly, my vote, which is also for 'Noes' has not been correctly recorded.

Shri M. L. Jadhav (Malegoan): rose—

Mr. Speaker: All these might be noted down. The result of the Division, as recorded by the machine, is: Ayes 61; Noes* 267. The 'Noes' have it.

The motion was negatived.

17.95 hrs.

RE. CLOSURE OF BANARAS HINDU UNIVERSITY—contd.

डा० राम मनोहर लोहिया (फर्रुखाबाद):

अध्यक्ष महोदय, सब से पहले तो आप मुझे आपत्ति करने दें कि इस विश्वविद्यालय का नाम हिन्दुस्तानी में काशी विश्वविद्यालय है, अंग्रेजी में बनारस हिन्दू यूनिवर्सिटी है। इस लिये जब भी हिन्दी में कोई चीज छापी जाये, तो उसको काशी विश्वविद्यालय के सम्बन्ध में छापा जाना चाहिये।

अध्यक्ष महोदय : अब आप सवाल कीजिये।

डा० राम मनोहर लोहिया : यह बहुत गलत चीज चल रही है जिस का सुधार हो जाना चाहिये।

अब इस विश्वविद्यालय के सम्बन्ध में मैं आप को थोड़ी पृष्ठभूमि बतला दूँ क्योंकि एक तो तात्कालिक झगड़ा हुआ करता है और एक सालों पीछे से चला आया हुआ करता है। बुनियादी तौर पर तो यह विश्वविद्यालय सन् 1942 में स्वराज्य की लड़ाई में बन्द हुआ था। उस के

बाद से यह तीन बार बन्द हो चुका है। तीनों बार यह क्यों बन्द हुआ। बुनियादी बात यह है कि एक तरफ यह विश्वविद्यालय पूर्वी उत्तर प्रदेश और बिहार की गरीबी का केन्द्र बन गया था और लड़के ज्यादा भरती हो रहे थे, दूसरी तरफ यह हिन्दुस्तानी भाषा के माध्यम का केन्द्र बनता जा रहा था, और यह चीज कुछ लोगों को सुहाई नहीं। केन्द्र ने इन दोनों बातों को बन्द करने के लिये, अर्थात् एक तो गरीबों का जो प्रभाव काशी विश्वविद्यालय में बढ़ रहा था और भरती बढ़ रही थी उस को रोकने के लिये और दूसरे भाषा को तबाह करने के लिये, इस विश्वविद्यालय को झगड़े में चपेटने के लिये प्रयत्न किया। इस पर भी....

अध्यक्ष महोदय : अब आप सवाल कीजिये।

डा० राम मनोहर लोहिया : जब तक यह पृष्ठ भूमि नहीं रहती तब तक यह सवाल बार-बार उठता रहेगा और विश्वविद्यालय का बन्द करना....

अध्यक्ष महोदय : डाक्टर साहब मेरी तकलीफ तो देखिये। इतने मेम्बर हैं। सब को मुझे सवाल करने की इजाजत देनी है। अगर हर एक मेम्बर स्पीच करने लग जाये तो कम से कम छः घंटे लग जायेंगे।

डा० राम मनोहर लोहिया : अगर इसी तरह से सवाल किया जायेगा तो उस से कोई मतलब नहीं निकलेगा। विश्वविद्यालय बार-बार बन्द होता रहेगा। लेकिन चलिये, मुझे सवाल ही करने दोजिये।

क्या इस बात का मंत्री महोदय को पता नहीं लगा है कि इंजीनियरिंग कालेज और कला कालेज को आपस में लड़ाने से ज्यादा फायदा नहीं हुआ करता क्योंकि इस बार दोनों कालेज के छात्र एक साथ

*Sarvashri Sham Lal Saraf, H. C. Linga Reddy and M. L. Jadhav all wanted to vote for 'Noes'.

[डा० राम मनोहर लोहिया]

रहे हैं, और यदि उन को यह पता लग गया है तो क्या वे उन छात्रों को, जिन को चोटें आई हैं और जो गिरफ्तार हैं, रिहा करने के लिये तैयार हैं। यदि हां, तो क्या मंत्री महोदय ने जिन बातों का जिक्र अपने बयान में नहीं किया, जैसे यूनियन की मान्यता, जैसे होस्टल में जगह दिलाना, उन की तरफ भी कुछ ध्यान देंगे और दिलायेंगे? यदि हां, तो फिर अब मैं मंत्री महोदय से एक बुनियादी बात पूछना चाहता हूँ कि क्या इस विश्वविद्यालय को सुधारने के लिये वह कोई ठोस, व्यापक और बड़ा कदम उठाने के लिये तैयार है? वे जांच कमिशन बिठलायें या न बिठलायें, लेकिन बहुत काफी छात्र वहाँ के हैं, खुद इस संसद् में इस विश्वविद्यालय के बहुत से छात्र हैं। उन लोगों को बुला कर के चाहे अस्थायी रूप से या कमेटी बना कर रास्ता निकालें कि किस तरह से विश्वविद्यालय को ठीक किया जाये। वरना यह विश्वविद्यालय हमेशा झूठ का भी केन्द्र होता रहा है। क्योंकि इस बार भी कहीं कोई मार-पीट नहीं हुई है। सिर्फ लड़के मारे गये हैं। और एक लड़का मार खाने के बाद, जब पत्थर चलने लगे तो पत्थर को रोकने के लिये गया तब उस वक्त वहाँ के जमादारों ने उस को लाठी से मारा। यह हालत हो रही है। मैं आशा करता हूँ कि आप इस पर व्यापक ढंग से जवाब दिलावेंगे।

अध्यक्ष महोदय : व्यापक ढंग से कहाँ से जवाब हो सकता है।

डा० राम मनोहर लोहिया : मेरा तो एक ही सवाल चलता रहा है।

अध्यक्ष महोदय : अगर व्यापक ढंग से जवाब चला तो कम से कम तीन घंटे तो उस के लिये चाहिये क्योंकि पांच छः सवाल कर दिये हैं आपने।

The Minister of Education (Shri M. C. Chagla): The hon. Member has put three questions. One is with regard to the conflict between the arts college and the technical college. I am not aware of any conflict between the arts college and the technical college. The problem here arose because of a particular system of examination adopted for technical education, but I am not aware of any conflict between the arts college and the technical college. I have received no report.

With regard to the question of injured students, I can say this positively to this House that all the reports I had from Banaras do not suggest that any student has been injured. Eight people were injured and they were all members of the University staff. The injury was caused by the unfortunate violence in which the students indulged.

With regard to the reform of the Banaras University, I agree with my hon. friend that this is a great university, a university of which we should be proud, and really it is terrible—I feel it—that this university should have come to this pass. A Bill is pending before this House and I hope we will be able to find time to pass it. Once the Bill is passed, I hope, the University will start upon a new chapter.

डा० राम मनोहर लोहिया : मंत्री जी के जो पत्रने के भाषण हैं उन बयानों में आप देखेंगे कि इंजिनियरिंग कालिज की मदद से हमेशा केन्द्र के छात्रमियों ने और उप-शुलरतियों ने आर्ट्स कालिज के विद्यार्थियों को .

अध्यक्ष महोदय: डाक्टर साहब, अब चलने दीजिये।

डा० राम मनोहर लोहिया : क्या गलत बयानी होती रहे।

श्री प्रकाशवीर शास्त्री (विजनीर): भारत का सब से बड़ा अन्तर्राष्ट्रीय ख्याति का विश्वविद्यालय जिम की नींव पवित्रात्मा महामना पं० मदन मोहन मालवीय के हाथों रखी गई थी कुछ दिनों से आन्दोलनों और षडयन्त्रों का शिकार हो रहा है। भारतीयों के अतिरिक्त उन सबका भी चिन्तित होना स्वाभाविक है जिन के बच्चे उस विश्वविद्यालय में पढ़ रहे हैं या जो वहां से पढ़ कर स्नातक हो चुके हैं। मैं जानना चाहता हूँ कि सरकार ने पिछले आन्दोलनों से प्रभावित हो कर कभी इस बात की तह में जाने का भी प्रयत्न किया कि आया यह आन्दोलन अध्यापकों और छात्रों तक ही सीमित है या इस के पीछे कोई और भी रहस्य कार्य कर रहे हैं, जो कि इस विश्वविद्यालय की प्रतिष्ठा को गिराने के लिये कार्य कर रहे हैं, और अब जो विश्वविद्यालय बन्द है वह कब खुलेगा और जिन छात्रों की अनुपूरक परीक्षाएँ होनी थी वह कब होंगी, क्या इस के लिये कोई निर्णय लिया गया है ?

Shri M. C. Chagla: I agree with my hon. friend, Mr. Prakash Vir Shastri, that this is an international University. As I said, this is a University of which we should be proud.

As regards the opening of the University, I am happy to announce that a decision has been taken that the University will be opened in three stages. On the 16th August, the Women's College, the Teachers' Training College, the Music College, the Medical College, the Sanskrit Mahavidyalaya and the post-graduate classes in Arts and Sciences would be opened. In the second phase, some more institutions will be opened. The whole University will be opened and will be functioning by the 29th of August.

श्री हुकम चन्द कछवाय (देवास) : मैं जानना चाहता हूँ कि क्या यह सही है कि जब उन विद्यार्थियों द्वारा शान्तिप्रिय

प्रदर्शन किया जा रहा था तब कालेज के अफसरों के द्वारा 500 चपरामियों को आदेश दिया गया कि उन को पकड़ कर लाओ। जो विद्यार्थी पकड़े गये हैं उन्हें सरकार कब तक छोड़ने का विचार करती है ?

Shri M. C. Chagla: It is absolutely untrue that the chaprasis attacked the students or provoked them. It was an unprovoked assault by the students upon the Standing Committee of the Academic Council, which was considering the question. The students—I would say only a few of them; we must not defame the thousands of students who are law-abiding . . .

Shri Raghunath Singh (Varanasi): 95% were outside.

Shri M. C. Chagla: Only about 400 or 500 students have done this; they wanted to coerce the Academic Council to come to a particular decision and I am very glad that the Academic Council did not yield to this course.

श्री हुकम चन्द कछवाय : मैंने पूछा कि जो अरेस्ट किये गये हैं उन छात्रों को सरकार कब तक छोड़ेगी, इस का उत्तर नहीं आया।

Shri M. C. Chagla: If the students are guilty, they will not be released.

श्री हुकम चन्द कछवाय : इस की जांच कौन करेगा ?

अध्यक्ष महोदय : यूनिवर्सिटी करेगी अगर उस को जरूरत है।

श्री बड़े (खारगोन) : मंत्री महोदय ने जो स्टेटमेंट दिया है उस में उन्होंने लिखा है कि जो सप्लिमेंटरी एग्जामिनेशन्स की पद्धति थी उस के बदल जाने से लड़कों में अशान्ति हुई। लेकिन मैं पूछना चाहता हूँ कि मैं ने जो कुछ पढ़ा

[श्री बड़े]

है या जो मेरी इन्फार्मेशन है वह सही है या नहीं कि जो अब तक कन्वेंशनल एग्जामिनेशन का सिस्टम था उस को बदल कर जो यह कर दिया गया है कि जो प्रोफेसर रहते हैं या लेक्चरर होते हैं वह माल भर की प्रोग्रेस देख कर मार्क्स देते हैं और मार्क्स ऐड किये जाते हैं उस से फेवरिटिज्म, करप्शन और नेपाटिज्म आदि होते हैं। यह जो पद्धति है जिस के अनुसार कन्वेंशनल एग्जामिनेशन को बदल कर प्रोफेसर्स और लेक्चरर्स अपनी इच्छानुसार पास कर के लोगों को फेवर करते हैं उस को बदलने के लिये क्या मंत्री महोदय ने कोई आदेश या डाईरेक्शन दिया है?

Shri M. C. Chagla: I am glad that my hon. friend has asked that question. I want to clear the misunderstanding. The Banaras University, and I think rightly—they are the best judge, not I—have adopted a system which is prevalent in the United States and other countries that the students' future should not be judged merely by the written examination but the work done during the term should also be taken into consideration. That system was adopted. And what was the result? Barring one case, all those who failed, failed not because they failed in the 'seasonal' but because they failed in the written examination. Therefore, it is not correct to say that the 'seasonal' method prejudiced a large number of them. There was only one student who passed in the written examination but failed in the 'seasonal'. Apart from that, all who failed in the 'seasonal' also failed in the written examination. In other words, if there had been no seasonal, even so, barring one case, every student would have failed.

Shri Bade: Has there been no complaint from the students that there was nepotism and favouritism?

Shri M. C. Chagla: I have received no complaints.

Shri Surendranath Dwivedy (Kendrapara): It is not enough to only share the concern expressed in this House about the deterioration of conditions in this university. What I would like to know from the hon. Minister is this. After the troubles in 1957, a high-level committee was appointed and that committee made certain recommendations not only regarding the Bill in regard to which we are hearing every now and then that it would be passed—I do not know when it will be passed; I do not know whether it is going to be passed at all, the Congress party decides what particular step they will take—but in regard to other matters too. I would like to know whether the other measures that were suggested by that committee were accepted and implemented by Government at any time to improve the conditions in the university. If not, I would like to know whether that is not the reason why these things are being repeated so often.

Shri M. C. Chagla: When we drafted the Banaras Hindu University Bill which is pending before the House, and when it went before the Joint Committee, the recommendations made by the Mudaliar Committee were fully taken into consideration. If you look at the Bill you will find that we have incorporated many of their suggestions, and I have no doubt that once the Bill is passed and the university functions under the new dispensation, a new chapter will be opened in the history of this university.

Shri Umanath (Puddukkottai): This is not the first time that this has happened. Several times, there have been strikes leading to closure on more than one occasion. I would like to know whether the university authorities had discussed at any time

with the students and come to some conclusions as to the method of dealing with the grievances, whenever the students had certain genuine grievances, and of settling them. If they have not done so, then may I know whether Government have advised them to have some permanent method to deal with these genuine grievances of the students?

Shri M. C. Chagla: If I am not mistaken, we have a proposal in the Bill that there should be a council; I think that provision is there in this Bill and also in the Jawaharlal Nehru University Bill that there should be a council where the representatives of the students and the staff should sit down and discuss their mutual problems. But as far as this particular problem is concerned, I have got before me all the demands of the students. The university has considered each one of them; it has accepted some and rejected others and given reasons why they were rejected.

Shri Dinen Bhattacharya (Serampore): Even in the British days, educational institutions called for the police only very rarely. But now it has become almost the normal practice of these educational institutions including the Banaras Hindu University to call for the police, and we know what happens when the police appear on the scene, as we have seen from what has taken place in the Banaras Hindu University on this occasion. I would, therefore, like to know whether Government have in contemplation any proposal to stop this practice of calling for the police and thereby polluting the sanctity of these educational institutions.

Shri M. C. Chagla: I wish to make a categorical statement: my view is that it is the right, duty and the function of the University to look after its own discipline. It is not right that any outside agency should interfere with the University in its decision as to how discipline should

be maintained. But when discipline degenerates into breakdown of law and order, then it becomes a question for the State.

In this particular case, the University authorities came to the conclusion that the situation was such that they could not maintain discipline themselves and there was necessity for calling in the police. It is because of that decision that the police had to come in.

Shri Muthiah (Tirunelveli): Is it a fact that the President of the so-called Students' Action Committee of BHU, Shri Mukerjee, recently made a statement in Allahabad threatening to continue the agitation indefinitely until all their demands are met by the University authorities? If so, what are Government going to do to meet this threat?

Shri M. C. Chagla: Yes, I have read that and I grieved over it. We have come to a pass when students are trying to dictate to universities what academic policy should be followed, what examinations they should hold and what courses they should lay down. It will be a bad day for India, an evil day for India, if university authorities are to be dictated to by students as to how their government should be carried on.

Shri P. K. Deo (Kalahandi): May I know if there is no students' union there and they are not taken into confidence so that they could meet together, try to thrash out the issues and ensure smooth working?

Shri M. C. Chagla: I quite agree that it is the duty of the Pro-Vice-Chancellor and others to invite the students to discuss. All this was discussed. Because the Academic Council did not see eye to eye with the students in their demands, they went outside the building where the meeting was being held and wanted to coerce the Standing Committee of the

[Shri M. C. Chagla]

Academic Council to pass an ordinance which suited their views. How can any university authorities accept that position?

श्री यशपाल सिंह (कैरान) : सरकार ने क्या इस बात पर गौर किया है कि जगड़े का सब से बड़ा कारण यह है कि आय माल वहां सप्लीमेंटरी इम्तहान होते थे उनको इस माल होल्ड करने से इंकार कर दिया गया है? दूसरे थर्ड डिविजन में जो लड़के पास होते हैं या कम नम्बरों में पास होते हैं, उम में उनकी खता नहीं है, वह हमारे अध्यापन कार्य का अपराध है। इस वास्ते जो लड़के कम नम्बरों में पास होते हैं उन्हें बाहर की यूनिवर्सिटीज नहीं लेती हैं और बनारस यूनिवर्सिटी ने यह एलान कर दिया है कि थर्ड डिविजनर्स को हम नहीं लेंगे। इस तरह जिन लड़कों के कैरियर खराब हुये हैं वे लड़के कहां जाएं ?

Shri M. C. Chagla: It is not true that the system of supplementaries has been done away with. Supplementary examinations have been held or are being held and will be held under a new system. The system has been changed in order to maintain high standards in technical education.

श्री विश्वनाथ पाण्डेय (मलेगपुर) : मंत्री महोदय ने बताया है कि विश्व-विद्यालय तीन स्टेजिज में खोला जायेगा। इसमें जो विवाद है वह हल नहीं हो जाता है। मैं जानना चाहता हूँ कि विश्वविद्यालय के अधिकारियों और विद्यार्थियों के बीच में जो समस्त विवाद है, उनको हल करने के लिये क्या सरकार एक उच्च अधिकार प्राप्त समिति गठित करने का विचार कर रही है ?

Shri M. C. Chagla: I do not see the need for any high power committee. If I find the necessity, I will certainly do so. But at present, I see

no reason or justification for appointing any committee. All that I would beg of this House is to pass the Bill as soon as possible.

Mr. Speaker: Half an hour discussion—Dr. C. B. Singh.

Shri Raghunath Singh: I wanted to ask a question.

Mr. Speaker: No. That would be a departure. I am sorry.

श्री तुकम चन्द कछवाय : यह बनारस के हैं, उससे इनका विशेष सम्बन्ध है, इनको मौका दे दिया जाए।

अध्यक्ष महोदय : मैं जानता हूँ कि उनका बहुत ज्यादा सम्बन्ध बनारस से है। उनके साथ मेरा भी बहुत सम्बन्ध है। लेकिन मैं दे नहीं सकता हूँ।

17.27 hrs.

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Dr. Chandrabhan Singh (Bilaspur): In reply to Unstarred Question No. 1469 on 3rd March 1966 where it was asked whether the Indian Academy of Medical Sciences had decided that Post-Graduate examinations should be held for award of its membership, the reply given by the Minister was: 'Yes'. In reply to the last part of the question whether the Indian Medical Council and the Indian Medical Association are opposed to it, the answer given was:

"The Medical Council of India are of the view that there should be a separate statutory body for holding National examination".

17.29 hrs.

[MR. DEPUTY-SPEAKER in the Chair]
Now, the word 'National' has just gone. This is a very important point. National examinations which are deemed to be important have been demanded by the Medical Council of India, by the Indian Medical Associa-